

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGSPETITION(S) FOR SPECIAL LEAVE TO APPEAL (CRL.) NO(S). 14803/2023

[Arising out of impugned final judgment and order dated 25-09-2023 in CRLP No. 23349/2016 passed by the High Court of Judicature at Madras]

DR. S. BALAGOPAL

Petitioner(s)

VERSUS

STATE OF TAMIL NADU & ANR.

Respondent(s)

[HEARD BY: HON. PAMIDIGHANTAM SRI NARASIMHA & HON. MANOJ MISRA, JJ.]
IA No. 235665/2023 - EXEMPTION FROM FILING O.T.
IA No. 88806/2024 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

Date : 06-04-2026 This matter was called for pronouncement of judgment.

For Petitioner(s) : Mr. T. R. B. Sivakumar, AOR

For Respondent(s) : Mr. D.Kumanan, AOR
Respondent-in-person

1. Hon'ble Mr. Justice Manoj Misra pronounced the Reportable judgment of the Bench comprising Hon'ble Mr. Justice Pamidighantam Sri Narasimha and His Lordship.
2. Leave granted.
3. The appeal is allowed in terms of the signed Reportable judgment.
4. Pending applications also stand disposed of.

(KAVITA PAHUJA)
ASTT. REGISTRAR-cum-PS

(SAPNA BANSAL)
COURT MASTER (NSH)

[THE REPORTABLE SIGNED JUDGMENT IS PLACED ON THE FILE]